

From No. 2413 Spl./C.B.6

The Registrar General,
Punjab & Haryana High Court,
Chandigarh.

To

All the District & Sessions Judges,
in the States of Punjab, Haryana & U.T. Chandigarh.

Dated, Chandigarh, the 24/12/14

Subject:- Regarding undated cases.

Sir,

I am directed to refer you on the subject cited above and to forward herewith list showing status of undated cases as on 24.12.2014 and to inform you that Hon'ble eCommittee of Supreme Court of India expects concerted effort to bring down the number of undated cases to 0%.

You are, therefore, requested to direct concerned officials, especially the readers to make all possible efforts on daily basis to achieve 0% undated cases.

Yours faithfully,

Encls: As above


24/12/14
OSD (Computerization & IT)
for Registrar General

Annexure A

Status as on 24.12.2014

Sr. No.	District	Undated	Under Objection	Pending Registration
1	AMBALA	0	0	80
2	AMRITSAR	1	49	289
3	BARNALA	0	17	41
4	BATHINDA	0	34	162
5	BHIWANI	340	22	146
6	CHANDIGARH	0	27	220
7	FARIDABAD	0	12	144
8	FARIDKOT	0	72	85
9	FATEHABAD	0	2	14
10	FATEHGARH SAHIB	0	47	100
11	FEROZEPUR	0	4	144
12	GURDASPUR	0	0	0
13	GURGAON	6	47	144
14	HISSAR	0	87	173
15	HOSHIARPUR	12	34	154
16	JALANDHAR	0	47	220
17	JHAJJAR	0	45	180
18	JIND	1	52	105
19	KAITHAL	0	31	145
20	KAPURTHALA	0	51	114
21	KARNAL	0	50	469
22	KURUKSHETRA	0	1	110
23	LUDHIANA	2	53	298
24	MANSA	3	15	64
25	MOGA	70	56	81
26	NARNAUL	1	14	121
27	NUH	0	100	163
28	PALWAL	0	19	97
29	PANCHKULA	473	16	54
30	PANIPAT	0	41	91
31	PATHANKOT	0	13	100
32	PATIALA	0	78	324
33	REWARI	0	1	40
34	ROHTAK	49	31	112
35	RUPNAGAR	0	31	169
36	SANGRUR	1	2	49
37	SBS NAGAR	0	40	69
38	SHRI MUKTSAR SAHIB	1	20	218
39	SIRSA	0	12	138
40	SONIPAT	1474	20	76
41	YAMUNANAGAR	0	79	220
	Total	2434	1372	5723